

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 66(ND)16
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 10.30 A.M**

NAME OF THE COMPANY: M/s. Sh. Rajesh Gutpa V/s. M/s. B.R. Agretech Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Rishi Soan	Adv.	Respondents	}
2.	Casha Kachian	Adv.	Respondents	

Common Order

Learned counsels for both the parties confirm that mediation is in progress and the matter is likely to be settled. The next date for mediation is fixed for 20th July, 2016.

2. Interim orders to continue.
3. It is being made abundantly clear that should the settlement not go through, the respondents should file their reply and be ready to address arguments.
4. Re-notify this case on 29th August, 2016 at 10.30 a.m.

Sd/-
(Ina Malhotra)
Member Judicial

Sd/-
(R. Varadharajan)
Member Judicial